

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10.

C.P.(CAA)/111(MB)2023

IN

C.A.(CAA)/49(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH

SHRI KISHORE VEMULAPALLI

MEMBER (Technical)

MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES: Aadar Mercantile Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Petitioner Companies present through VC. Mr. Tushar Wagh, Ld. Authorised Representative on behalf of the RD (WR) Regional Director, MCA present through VC.
2. Ld. Authorised Representative for the RD seeks one-week time to file supplemental report to the response submitted by the Petitioner Companies. Granted as last chance.
3. List this matter for further consideration on **08.08.2024**.

Sd/-

ANU JAGMOHAN SINGH

Member (Technical)

Sd/-

KISHORE VEMULAPALLI

Member (Judicial)